

stolen. However, the police have recovered the rails and they are in police custody pending further investigations. The Railways are fully conscious of the problem of encroachments on the released land as a result of the conversion as well as the safety of property and materials. Necessary preventive steps have been taken to safeguard Railway's interest.

#### National Power Grid

425. KUMARI PUSHPA DEVI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have a proposal to set up a national power grid transmission centre ;

(b) if so, the purpose of setting up of such transmission centre; and

(c) when such centre is going to be set up ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) Yes, Sir. The Government have under consideration the proposal to set up a National Power Grid and a National Load Despatch Centre.

(b) The purpose of setting up a National Power Grid is to integrate the power systems to enable optimum utilisation of the available power resources and to arrange exchange between surplus and deficit States from time to time.

(c) As several complicated issues have to be examined carefully in consultation with other Departments, it is not possible to indicate the time limit for establishing the National Power Grid.

[Translation]

#### Rail Link from Maksi to Dewas

426. SHRI BAPULAL MALVIYA : Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any scheme of Government to provide rail link between Maksi and Dewas (Madhya Pradesh) ;

(b) whether the Ministry had conducted any survey in this connection in the past; and

(c) if so, the time by which Government propose to commence work on this rail line ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

[English]

#### Scheme Prepared by Indian Medical Council for Holding of All India Medical Examinations

427. SHRI E. AYYAPU REDDY : SHRIMATI JAYANTI PATNAIK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Indian Medical Council has in response to the directive issued by the Supreme Court prepared a scheme for holding an All India Medical examinations for under-graduate and post-graduate medical courses in the Medical Colleges;

(b) whether the State Governments have been contacted to accept the Scheme prepared by the Indian Medical Council; and

(c) whether the scheme is likely to be enforced in the next academic year ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) to (c) Yes, Sir.

#### Suggestion of Transport Policy Committee for De-Congestion of Towns in Kerala by Constructing Bye-Passes

428. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the major towns in Kerala like Trivandrum, Ernakulam, Calicut, Palghat etc. are going to face a crisis due to heavy congestion of traffic;

(b) whether the Transport Policy Committee had made any suggestions for decongesting these towns by constructing bye-passes;